

Appendix I

Public disclosure on liquidity risk (below disclosures to be made on quarterly basis)

- (i) Funding Concentration based on significant counterparty³ (both deposits and borrowings)

Sr No.	Number of Significant Counterparties	Amount (₹ crore)	% of Total deposits	% of Total Liabilities

- (ii) Top 20 large deposits (amount in ₹ crore and % of total deposits)
(iii) Top 10 borrowings (amount in ₹ crore and % of total borrowings)
(iv) Funding Concentration based on significant instrument/product⁴

Sr No.	Name of the instrument/product	Amount (₹ crore)	% of Total Liabilities

- (v) Stock Ratios:
(a) Commercial papers as a % of total public funds, total liabilities and total assets
(b) Non-convertible debentures (original maturity of less than one year) as a % of total public funds, total liabilities and total assets
(c) Other short-term liabilities, if any as a % of total public funds, total liabilities and total assets
- (vi) Institutional set-up for liquidity risk management

³ A "Significant counterparty" is defined as a single counterparty or group of connected or affiliated counterparties accounting in aggregate for more than 1% of the NBFC's total liabilities.

⁴ A "significant instrument/product" is defined as a single instrument/product of group of similar instruments/products which in aggregate amount to more than 1% of the NBFC's total liabilities.